

S.No. 19(12)

Dyno:- 241, PPEMS
08-06-2017



INDIAN UNION MUSLIM LEAGUE

इंडियन युनियन मुस्लिम लीग

انڈین یونین مسلم لیگ



Unity is Strength
"اتحادی طاقت ہے"
"एकता ही बल है"

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To

The Election Commission of India
Nirvachan Sadan, Ashok Road
New Delhi-110001



Ref: 76/Part/EE-GELA2017/PPEMS/939

Dated: 17th May, 2017

Sub: Furnishing of Statement of Part Election Expenditure by political Parties for the General Election to the Legislative Assembly of Goa, Manipur, Punjab, Uttar Pradesh & Uttarakhand, 2017-Regarding.

Hon'ble Sir,

With reference to letter cited above we would like to inform you that we have submitted the Election Accounts before. We have herewith enclosed the copy of the letter along with election Expenditure details for your kind perusal and record.

Please acknowledgement

Chennai

23.05.2017

Thanking you,

Yours sincerely,

Prof. K.M. Kader Mohideen

National President, IUML



Shif. B. Lal,
30-5-17

US Samstahn Kenam

STATEMENT OF ELECTION EXPENDITURE OF POLITICAL PARTY IN ELECTIONS TO LOKSABHA/ASSEMBLY

(from the date of announcement of election till the date of completion of election)

1. Name of political party: **Indian Union Muslim League**

2. Election to the Legislative Assembly of **Uttar Pradesh, Punjab- 2017**

(mention the name of the state in case of Assembly and strike out which is not relevant)

3. Date of announcement of election: **04.01.2017** 4. Date of completion of election: **15.03.2017**

Part A

5. Details of Election Expenditure incurred/authorized at Party Central Headquarters

5.1	a. Opening balance of party funds at Party Central Headquarters (on date of announcement of election)	Amount
	Description	Amount
	(i) Cash in hand	NIL
	(ii) Bank balance (Indian Overseas Bank, Muthialpet Branch, Chennai-600 001)	5,63,341
	Total	5,63,341
5.2	a. Gross receipts of Party Central Headquarters from all sources from the announcement of election to the date of completion of election	
	Description	Amount
	(i) Cash	NIL
	(ii) Cheque, draft Or RTGS etc.	2,00,000
	(iii) In kind (Received complimentary goods or services from any person/ entity) (Please mention details and notional value of such item- goods or services such as helicopter services etc. received as complimentary from any person /entity)	
	Total	2,00,000
5.3	a. Gross Expenditure incurred/ authorized by Party Central Headquarters for general Party propaganda from the announcement of election to the date of completion of election (If more than one state are involved, then the state wise total expenses incurred by the Party Central Head Quarters is to be given in Schedule-1)	
	Description of Gross expenditure by Party Central Headquarters	Amount
	(i) Cash	NIL
	(ii) Cheque/ draft etc.	NIL
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election	NIL
	Total	NIL
	b. Break up of the above general Party propaganda expenses incurred/ authorized by Party central headquarters	
	(I) Travel expenses of Star Campaigners as mentioned in explanation 1 of Section 77 of R.P. Act, 1951 (Details to be enclosed in format given in Schedule- 2)	NIL
	(ii) Travel expenses of leaders other than Star campaigners. (Details to be enclosed in format given in Schedule- 2A)	NIL
	(iii) Expense on Media advertisement (print and electronic, bulk sms, cable, website, TV channel etc) on General Party propaganda (Details to be enclosed in format given in Schedule- 3)	

	(iv) Expense on Publicity Materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda	NIL		
	(Details to be enclosed in format given in Schedule- 4)	NIL		
	(v) Expense on Public meetings /processions/rally etc. for general party propaganda			
	(Details to be enclosed in format given in Schedule- 5)	NIL		
	(vi) Any other expense towards General Party propaganda			
	(Details to be enclosed in format given in Schedule- 6)	NIL		
	Total expense on general party propaganda	NIL		
5.4	a. Gross Expenditure incurred/ authorized by Party Central Headquarters for the Candidate(s)			
	(1) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/ incurred by Party Central Headquarters, either in cash or by Instruments like- cheque/ DD/PO/RTGS/Fund Transfer etc.			
	(Details to be enclosed in format given in Schedule- 7)	NIL		
	(ii) Total Expense on Media Advertisement(print and electronic, bulk sms, cable, website, TV channel etc.) for specific candidate(s) with photo or name or attributable as election expenses of candidate(s)			
	(Details to be enclosed in format given in Schedule- 8)	NIL		
	(iii) Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidate(s)			
	(Details to be enclosed in format given in Schedule, - 9)	NIL		
	(iv) Total Expense (Other than general party propaganda) on Public meetings / processions etc (barricades /audio etc /hired vehicles for the audience /supporters) at the rally of Star Campaigners or other leaders with candidate(s)			
	(Details to be enclosed in format given in Schedule- 10)	NIL		
	(v) Any other expense for candidate(s)			
	(Details to be enclosed in format given in Schedule- 11)	NIL		
	Total expense on candidate (s)	NIL		
5.5	Total lump sum amount given by Party Central Headquarters to State Unit(s) of the Party (including the districts and local units) or other party for election expenses (Please mention state wise amount). If political party makes payment (s) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit Of Party to which payment made/ Name of Other Political Party (if any)	Date(s) of Payment	Cash, Cheq I DD no. etc	Amount
	1. Uttar Pradesh State Unit	03.02.2017	RTGS	1,50,000
	2.			NIL
	3. etc			NIL
			Total	1,50,000
5.6	a. Closing Balance of party funds at Party Central Headquarters on the completion of election			Amount
	Description			Amount
	(i) Cash in hand			NIL
	(ii) Bank balance			6,13,341
	Total			6,13,341

PART – B

Details of Election Expenditure Incurred/authorized by state unit of the political party or by state party Head quarters including all district level and local units for the state of **UTTAR PRADESH**

- i If political party incurs/authorizes election expenses in more than one state , the details for each state is to be given in separate sheet as per this pro-forma
- ii The State political Party having headquarters within the state shall submit report in this Pro-format

6.1	a. Opening balance of state Unit (including district level units and local units) (on the date of announcement of election)	Amount
	Description	Amount
	(i) Cash in hand	NIL
	(ii) Bank Balance	NIL
	Total	NIL
6.2	a. Gross Receipts from all sources from the date of announcement of Election to the date of completion of election by state Unit.(including district level units and local units in the state)	
	Description	Amount
	(i) Cash	NIL
	(ii) Cheque of Draft, RTGS etc...	1,50,000
	(iii) In Kind (Received Complimentary goods or services from any person/entity) (Please mention national value of such item goods or services such as helicopter services etc. received as complimentary from any person /entity)	NIL
	Total	1,50,000
6.3	a. gross expenditure incurred /authorized by state unit (including district level units and local units) for General Party Propaganda (from the date of announcement of election to the date of completion of election)	
	Description of Gross expenditure by state Unit	Amount
	(i) Cash	NIL
	(ii) Cheque/draft, RTGS etc...	1,50,000
	(iii) Expenditure authorized but reaming outstanding on date of completion of election.	NIL
	Total	1,50,000

	b. Break up of expenditure for general party propaganda incurred by state Unit (including District level units and local units)	Amount
	(i) Travel expenses on star campaigner (S) incur by state unit(details to be enclosed form format given in schedule-12)	NIL
	(ii) Traval expense on other leaders by state unit(details to be enclosed in format given in schedule-13)	NIL
	(iii) Expense on media advertisement (print and electronic, bulk sms , cable, website and tv channel etc)on general party propaganda by state unit (details to be enclosed in format given in schedule-14)	NIL
	(iv) Expense on publicity materials including posters banners badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by state unit (details to be enclosed in format given in schedule-15)	NIL
	(v) Expense on Public meeting/processions/rally etc for general party propaganda (details to be enclosed in format given in schedule 16)	NIL
	(vi) Any other expense by general party propaganda by state unit (details to be enclosed in format given in schedule 17)	NIL
	Total	NIL
6.4	a. gross expenditure incurred or authorized by state unit for Candidate (s) including District level units and local units attributable to candidate(s) (other than for general party propaganda)	
	(i) Total lump sum payment (s) to candidate (s) authorized/incurred by state unit, either in cash or by instruments like –cheque /DD*/PO/RTGS/Fund Transfer etc. (Details to enclosed in format given in schedule-18)	1,50,000
	(ii) Total expense on media advertisement (print and electronic, bulk sms, cable, website, tv channel etc..) for the candidate(s) with photo or name of candidate(s) by state unit (details to be enclosed in format given schedule-19)	NIL
	(iii) Total expense on publicity materials (like posters, banners, cutouts, election materials etc) with photo and /or name of the candidate(s) by state unit (details to be enclosed in format given schedule-20)	NIL
	(iv) Total expense by state unit (other than general party propaganda) on barricades/audio etc / hires vehicles for the audience / supporter at the rally of star campaigners with candidate(s) (details to be enclosed in format given schedule-21)	NIL
	(v) Any other expense for the candidate(s) by state unit (details to be enclosed in format given schedule-22)	NIL
	Total expense on candidate(s)	1,50,000

6.5	Total lump sum amount given by state unit of the party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of state unit of party to which payment/name of other political party (if any)	Date(s) of payment	Cash, cheq/DD etc	Amout
	1.			NIL
	2.			NIL
	3.etc			NIL
	Total			NIL
6.6	a. Closing Balance of state unit of the party (including the districts and local units) on the completion of election			
	Description			
	(i) Cash in hand			NIL
	(ii) Bank balance			NIL
	Total			NIL

PART – B

Details of Election Expenditure Incurred/authorized by state unit of the political party or by state party Head quarters including all district level and local units for the state of **PUNJAB**

- i If political party incurs/authorizes election expenses in more than one state , the details for each state is to be given in separate sheet as per this pro-forma
- ii The State political Party having headquarters within the state shall submit report in this Pro-format

6.1	a. Opening balance of state Unit (including district level units and local units) (on the date of announcement of election)	Amount
	Description	Amount
	(i) Cash in hand	NIL
	(ii) Bank Balance	NIL
	Total	NIL
6.2	a. Gross Receipts from all sources from the date of announcement of Election to the date of completion of election by state Unit.(including district level units and local units in the state)	
	Description	Amount
	(i) Cash	NIL
	(ii) Cheque of Draft etc	NIL
	(iii) In Kind (Received Complimentary goods or services from any person/entity) (Please mention national value of such item goods or services such as helicopter services etc. received as complimentary from any person /entity)	NIL
	Total	NIL
6.3	a. gross expenditure incurred /authorized by state unit (including district level units and local units) for General Party Propaganda (from the date of announcement of election to the date of completion of election)	
	Description of Gross expenditure by state Unit	Amount
	(i) Cash	NIL
	(ii) Cheque/draft etc	NIL
	(iii) Expenditure authorized but reaming outstanding on date of completion of election.	NIL
	Total	NIL

	b. Break up of expenditure for general party propaganda incurred by state Unit (including District level units and local units)	Amount
	(i) Travel expenses on star campaigner (S) incur by state unit(details to be enclosed form format given in schedule-12)	NIL
	(ii) Traval expense on other leaders by state unit(details to be enclosed in format given in schedule-13)	NIL
	(iii) Expense on media advertisement (print and electronic, bulk sms , cable, website and tv channel etc)on general party propaganda by state unit (details to be enclosed in format given in schedule-14)	NIL
	(iv) Expense on publicity materials including posters banners badges, stickers, arches, gates, cutouts, hoardings, flags etc for general party propaganda by state unit (details to be enclosed in format given in schedule-15)	NIL
	(v) Expense on Public meeting/processions/rally etc for general party propaganda (details to be enclosed in format given in schedule 16)	NIL
	(vi) Any other expense by general party propaganda by state unit (details to be enclosed in format given in schedule 17)	NIL
	Total	NIL
6.4	a. gross expenditure incurred or authorized by state unit for Candidate (s) including District level units and local units attributable to candidate(s) (other than for general party propaganda)	
	(i) Total lump sum payment (s) to candidate (s) authorized/incurred by state unit, either in cash or by instruments like –cheque /DD*/PO/RTGS/Fund Transfer etc. (Details to enclosed in format given in schedule-18)	NIL
	(ii) Total expense on media advertisement (print and electronic, bulk sms, cable, website, tv channel etc..) for the candidate(s) with photo or name of candidate(s) by state unit (details to be enclosed in format given schedule-19)	NIL
	(iii) Total expense on publicity materials (like posters, banners, cutouts, election materials etc) with photo and /or name of the candidate(s) by state unit (details to be enclosed in format given schedule-20)	NIL
	(iv) Total expense by state unit (other than general party propaganda) on barricades/audio etc / hires vehicles for the audience / supporter at the rally of star campaigners with candidate(s) (details to be enclosed in format given schedule-21)	NIL
	(v) Any other expense for the candidate(s) by state unit (details to be enclosed in format given schedule-22)	NIL
	Total expense on candidate(s)	NIL

6.5	Total lump sum amount given by state unit of the party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(s) on more than one occasion then date wise details are to be mentioned.			
	Name of state unit of party to which payment/name of other political party (if any)	Date(s) of payment	Cash, cheq/DD etc	Amout
	1.			NIL
	2.			NIL
	3.etc			NIL
	Total			NIL
6.6	a. Closing Balance of state unit of the party (including the districts and local units) on the completion of election			
	Description			
	(i) Cash in hand			NIL
	(ii) Bank balance			NIL
	Total			NIL

PART-C

7. Summary of all Receipts and expenditure incurred / authorized by the Political Party during election (from the date of announcement of election till completion of election) as mentioned in tables in Part -A and B.

A	Name of the Party:	Indian Union Muslim League
B	Date(s) of Poll:	
C	General Elections to the Legislative Assembly of Uttar Pradesh-2017	
D	Opening Balance (for Party Central Headquarters and state/Dist/Local level units all included)	
	Description	Amount
	I. Cash in hand (5.1.a.(i)+6.1.a.(i) of all election related states)	NIL
	II. Cash in bank (5.1.a.(ii)+6.1.a.(ii) of all election related states)	5,63,341
E	Gross receipts from date of announcement of election to the date of completion of election (both at Party Central Headquarters and state/Dist/Local level units)	
	Description	Amount
	I. Cash (5.2.a.(i) + 6.2.a.(i) of all states)	NIL
	II. Cheque or Draft (5.2.a.(ii) + 6.2.a.(ii) of all states)	2,00,000
	III. In kind (or complementary receipts) (5.2.a.(iii) + 6.2.a.(iii) of all election related states)	NIL
	IV. Total receipt(s)	2,00,000
F	Gross Expenditure incurred/authorized for general Party propaganda from the date of announcement of election to the date of completion of election (both at Party Central Headquarters and state/Dist/Local level units)	
	Description	Amount
	I. Cash or Cheque/DD etc. [5.3.a.(i) +6.3.a.(i) of all election related states)	NIL
	II. Cheque or Draft (5.3.a.(ii) +6.3.a.(ii) of all election related states)	NIL
	III. Expenditure authorized, but remaining outstanding on date of completion of election [5.3.a.(iii) +6.3.a.(iii) of all election related states]	NIL
	IV. Total Expenditure on general party propaganda	NIL
G	Gross Expenditure by Political Party incurred/ authorized for the Candidate(s) other than general partypropaganda (both at Party Central Headquarters and state/Dist./Local level units)	
	Description	Amount
	I. Cash or Cheque / DD etc. payment to candidate(s) [5.4.a.(i) +6.4.a.(i)]	1,50,000
	II. In kind-	
	a. Media payments (5.4.a.(ii)+6.4.a.(ii) of all election related states)	NIL
	b. Publicity materials [5.4.a.(iii)+6.4.(iii) of all election related states)	NIL
	c. Public meetings, processions etc., [5.4.a.(iv) +6.4.a.(iv) of all election related states]	NIL
	d. Any other expenses [5.4.a.(v) + 6.4.a.(v) of all election related states)	NIL
	IV. Total Expenditure on candidate(s)	1,50,000
H	Gross Total Expenditure for general party propaganda and for candidate(s) [Total of F (IV) + G (IV) above of this table]	
		NIL
I	Closing Balance (both at Party Central Headquarters and state/Dist/Local level units)	
	Description	Amount
	a. Cash in hand [5.6.a.(i)+ 6.6.a.(i) of election related states)	NIL
	b. Bank balance (5.6.a.(ii)+ 6.6.a.(ii) of election related states)	6,13,341
	c. Total Closing Balance	6,13,341

PART-D

Verification

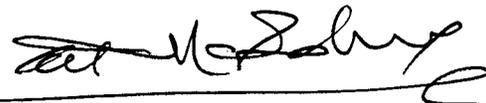
I, Shri/ **Prof.K.M.. Kader Mohideen** do hereby verify and declare that the account of election expenditure as furnished in the statement of election expenditure (Part A, B, C) includes all items of election expenditure incurred/authorized by the political party { Party Central Headquarters / State Unit (including District level & Local Units)}* in connection with the general elections to the **Legislative Assembly of Uttar Pradesh, Punjab 2017** nothing has been concealed or withheld/suppressed there from, and

That the said statements of election expenditure, are true and correct account to the best of my knowledge and belief and no material fact has been concealed.

Date:12.04.2017


Signature and Seal of Treasurer
Or Authorized Person

Counter signed by


Signature of the Party President/General Secretary

Prof. K.M. KADER MOHIDEEN
NATIONAL PRESIDENT
INDIAN UNION MUSLIM LEAGUE

Certified by the Auditor


12/04/17

Signature and Seal of the Auditor

